

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./61/876/2020

This the 19th day of January, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Mohd. Majid S/o Aman Din
R/o Surankot District Poonch age
37 years.
2. Paramjeet Singh S/o Waryam Singh
R/o Near Khalsa General Store, Rajouri,
Age 23 years.

.....Applicants

(Advocate: Ms. Surinder Kour)

Versus.

1. State of Jammu & Kashmir through Chief Secretary, Government of Jammu & Kashmir, Civil Secretariat, Srinagar.
2. Commissioner/Secretary to Govt, Public Works Department, Govt. Of Jammu & Kashmir, Civil Secretariat, Srinagar.
3. J&K Service Selection Recruiting Board through its Chairman, Zum Zum Building, Ram Bagh, Srinagar.
4. Chairman, J&K Service Selection Recruitment Board, Zum Zum Building, Ram Bagh, Srinagar.
5. Secretary, J&K Service Selection Recruitment Board, Zum Zum Building, Ram Bagh, Srinagar
6. Administrative Officer, J&K Service Selection Recruitment Board, 1-D/C Green Belt Park, Gandhi Nagar, Jammu.

7. Ravi Gupta Vaid S/o Sardari Lal Vaid R/o 413-A, Bharat Nagar, Rehari Colony, Jammu.
8. Pankaj Kumar S/o Kartar Chand R/o Brota Camp, Samba.
9. Neeraj Gupta S/o Ram Prasad Gupta R/o New Hospital Road, Udhampur.
10. Tariq Ahmad S/o Ahmad-ul-ha Sheikh R/o Bubehara, Anantnag (Kashmir).
11. Shabir Ahmad S/o Mohd Ismial Kumar, R/o H.No.13 Chinar Colony, Chandpora Harvan , Srinagar.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, DAG)

O R D E R

[O R A L]

Delivered by Hon'ble Mr. Anand Mathur, Member (A): -

Ms.Surinder Kour, learned counsel for the applicants submits that TA has become infructuous by efflux of time as such, they do not wish to pursue this TA.

2. In view of the submissions made by the learned counsel for the applicants, the TA is dismissed as having become infructuous. No costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)